

National Company Law Tribunal

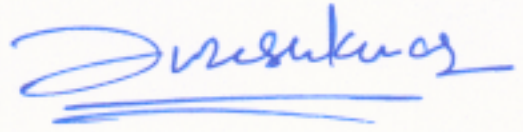
Allahabad Bench

CP NO. 11/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Ajay Walia Vs. M/s Sun World Residency Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 7 of I & B Code, 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Suresh Kumar	PCS	Petitioner	
2.				

C.P. No.11/ALD/2018

Sri Suresh Kumar, PCS representing the petitioner.

The present case is filed under section 7 of the I & B Code.

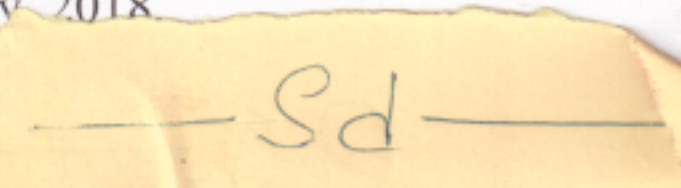
The Registry is directed to make scrutiny of the same. Further a formal notice as per practise of the court to be issued to the Corporate Debtor Company inviting its comments.

The petitioner is further directed to send a copy of the present petition alongwith copy of order of this Tribunal to the Corporate Debtor Company.

The matter to be listed on 28<sup>th</sup> February 2018

Date: 25/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)